

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

(S)

OA NO. 3104/2003

This the 7th day of May, 2004

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HON'BLE SH. V.K. MAJOTRA, VICE CHAIRMAN (A)  
HON'BLE SH. KULDIP SINGH, MEMBER (J)

N.K. Sarin,  
Junior Engineer, C.P.W.D.  
C/o Office of Executive Engineer,  
Construction Division No.XII, CPWD,  
I.P. Bhawan, New Delhi.

(By Advocate: Sh. Naresh Kaushik)

Versus

1. Union of India  
through its Secretary,  
Ministry of Urban Development,  
Nirman Bhawan,  
New Delhi.
2. C.P.W.D.  
Through its Director General Works  
Nirman Bhawan,  
New Delhi.
3. Chief Engineer (NDZ) III,  
C.P.W.D.  
Sewa Bhawan,  
R.K.PUram,  
New Delhi.
4. Superintending Engineer,  
C.P.W.D. Delhi Central,  
IVth Floor, Wing-VI,  
Circle No.XII,  
I.P. Bhawan, New Delhi.

(By Advocate: Sh. Rajeev Bansal)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Applicant has challenged the order passed by the disciplinary authority and one of the grounds taken by the applicant was that the disciplinary authority had proceeded to pass the final order without supplying the second stage advice as given by the CVC besides other grounds.

2. However, during the proceedings respondents pointed out that Revisional Authority <sup>is</sup> <sub>is</sub> suo moto going to revise the order

*KMS*

itself. It would not be appropriate to proceed with the present OA to examine the validity of the orders passed by the disciplinary authority as well as by the appellate authority. Since the revisional authority has now seized of the matter, we would like that revisional authority should pass the order first before we proceed with the OA further.

3. We further observe that revisional authority should grant an opportunity of hearing to the applicant and thereafter pass an appropriate order dealing with the contentions to be raised by the applicant for the purpose of revising the order. This exercise should be completed within a period of one month from today. If any grievance survives after the order passed by the revisional authority, applicant may agitate afresh. Accordingly, OA stands disposed of. Dasti.

  
( KULDIP SINGH )

Member (J)

  
( V.K. MAJOTRA ) 75.04  
Vice Chairman (A)

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